

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

CP No.574/2017  
OA No.2135/2014  
MA No.2820/2014

New Delhi this the 15<sup>th</sup> day of March, 2018

**Hon'ble Mr. V.Ajay Kumar, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member (A)**

Sarita Kumari, age-31 years,  
D/o Sh. Ragu Raj Singh,  
New Ram Nagar, Binauli Bus Stand,  
Baraut, District Baghpat,  
UP-250611.

-Petitioner

(By Advocate: Shri Sachin Chauhan)

**Versus**

1. Sh. B.P. Sharma,  
Secretary,  
Union of India,  
Ministry of Personnel, Public grievances & Pension,  
Department of Personnel & Training,  
North Block, New Delhi.
2. Sh. Aashim Khurana,  
Chairman,  
Staff Selection Commission,  
Block No-12, CGO Complex,  
Lodhi Road, New Delhi-3.

-Respondents

(By Advocate: Ms. Harvinder Oberoi)

**ORDER (Oral)**

**By Mr. V. Ajay Kumar, Member (J):**

It is brought to our notice that the respondents have declared the result of the applicant vide Annexure R-2 dated 25.01.2018, which shows that she has been selected. However, the same is subject to satisfying the formalities and other requirements of the user department by the applicant.

2. Accordingly, CP is closed. Notices are discharged. Since the appointment of the applicant is yet to be done by the concerned user department, and if the same is not undertaken within a reasonable time, she will be at liberty to avail her remedies, in accordance with law. No costs.

***(Nita Chowdhury)***  
***Member (A)***

***(V. Ajay Kumar)***  
***Member (J)***

CC.